

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:6499  
ANSWERED ON:06.05.2015  
WELFARE OF BACKWARD CLASSES  
Choudhary Shri Ram Tahal;Laguri Smt. Sakuntala

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Administrative Reforms Commission has made any recommendations for the welfare of Backward Classes on the pattern of Scheduled Castes (SCs) and Scheduled Tribes (STs);
- (b) if so, the details thereof;
- (c) if not, the reaction of the Government thereto; and
- (d) the action taken by the Government on the said recommendations along with the outcome thereof?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(DR. JITENDRA SINGH)

(a) to (d): The recommendations made by the Second Administrative Reforms Commission (2nd ARC) in the paragraph No.8.6 of the 7th report titled `Capacity Building for Conflict Resolution - Friction to Fusion` regarding the Other Backward Class (OBC), decision of the government thereon and action taken so far are indicated in the enclosed statement.